

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

Date: 15/12/2025

## (2025) 01 CAT CK 0055 Central Administrative Tribunal

Case No: Original Application No. 1061 Of 2023

Dr. Rajeev Kumar Yadav S/o

**APPELLANT** 

Ramdhari Yadav & Ors.

Vs

Secretary, Railway Board, Ministry Of Railways, Rail Bhawan, Raisena Road, Rafi Marg, New Delhi-110001 & Ors.

RESPONDENT

Date of Decision: Jan. 9, 2025

Hon'ble Judges: Akhil Kumar Srivastava, Member (J); Mallika Arya, Member (A)

**Bench:** Division Bench **Advocate:** S.P. Singh

Final Decision: Dismissed

## **Judgement**

Akhil Kumar Srivastava, Member (J)

- 1. The applicant Dr. Rajeev Kumar Yadav appeared in person and Shri B.P. Rao proxy counsel for Shri S.P. Singh, learned counsel for the respondents.
- 2. The applicant submits that he wants to withdraw this OA.
- 3. Learned counsel for the respondents has not raised any objection against the prayer made by the applicant.
- 3. In view of the statement made by the applicant, the OA is dismissed as withdrawn. No costs.